

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 4267
TO BE ANSWERED ON 18.07.2019**

Doping Tests

**4267. SHRI VINOD KUMAR SONKAR:
SHRI KHAGEN MURMU:
SHRI RAJA AMARESHWARA NAIK:
DR. SUKANTA MAJUMDAR:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether several sportspersons have been tested positive in doping tests conducted by National Anti Doping Agency;**
- (b) if so, the details thereof during the last three years;**
- (c) whether the Ministry has constituted any Committee to enquire into issues concerning prevalence of doping;**
- (d) if so, the details thereof;**
- (e) whether doping scandal involving leading athletes might hit India's preparation for Olympics; and**
- (f) if so, the steps being taken by the Government in this regard?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI KIREN RIJIJU)**

(a) & (b) The information of athletes who were tested for doping by National Anti Doping Agency (NADA) during the last three financial years is as follow:

S. No.	Year	No. of Dope Tests conducted	No. of cases detected positive
1	2016-17	3112	79
2	2017-18	3822	74
3	2018-19	4348	187

(c) & (d) No Sir, this Ministry has not constituted any committee to enquire into issues relating to prevalence of doping in the recent past. In July, 2011 a one member committee of Justice Mukul Mudgal, Retired Chief Justice of High Court of Punjab and Haryana was constituted. Justice Mudgal submitted his report in May, 2012 and appropriate action was taken.

(e) & (f) No doping scandal has come to the notice of the Government. As and when the result of dope testing is found positive for any athlete appropriate action is taken by the National Anti Doping Agency.
